

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-342/ND/20198

IN THE MATTER OF:

M/s. Brij Associates

...PETITIONER

Vs.

M/s. Associated Lighting System Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 16.10.2019

Coram:

**JUSTICE (RETD.) RAJESH DAYAL KHARE, HON'BLE MEMBER
(JUDICIAL)**

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor :

For the Respondent/ Corporate-debtor :

ORDER


None for the petitioner. Learned counsel for the respondents is present. Put up on

31.10.2019.



Member (T)

(Rajesh


Member (J)